

NOTE

In **partial modification** to the **Point No. 2** appended to the sitting list for the High Court at Goa-Panaji with effect from **04th January 2018**, the **Honourable Acting Chief Justice** is pleased to approve following modification :

2. **The Honourable Shri Justice C.V. Bhadang** is designated to be the Judge for appointment of Arbitrators in applications under Section 11 of the Arbitration and Conciliation Act, 1996 and to hear and decide matters under the Companies Act, 1956 and Companies Act, 2013.

By Order,

sd/-

(Ajit N. Mare)
Registrar (Judicial-I)
High Court, A.S. Bombay.

Date : 28th December 2017.